

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3359
ANSWERED ON:13.08.2010
SUPPLY OF SUB STANDARDS MEDICINES IN CGHS
Mutterwar Shri Vilas Baburao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of cases of supply of sub-standard medicine/injections to the hospitals and Central Government Health Scheme dispensaries in Delhi in various States/Union Territories including Delhi came to the notice of Union Government during the last three years;
- (b) the names of the companies which supplied the sub-standard medicines/injections;
- (c) the quantum of sub-standard medicine/injections given to the patients and returned to the companies during the aforesaid period; and
- (d) the action taken by the Government against the persons found guilty?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d) Only one instance of medicines "not of standard quality" was reported during the last 12 months in CGHS. 37412 tablets of Pioz MF, of Batch No. 28002567 Date of Manufacture July, 2009; Date of Expiry: June, 2011 of M/s Vitamins was returned to GMSD by CGHS, Kolkata.